

Bhilai Steel Plant, Chhattisgarh. He also practiced as an Advocate for a brief time at Raipur.

Shri Vyas is also remembered for his contributions to the scholarly world through his numerous articles as well as the well-received book 'Sansad Ke Jharokhe Se', published in 2010.

In the passing away of Shri Shreegopal Vyas, the country has lost a passionate engineer, a prolific writer and an able parliamentarian.

Dr. K. Malaisamy passed away on the 6th of November, 2024. He served as a Member of this House representing the State of Tamil Nadu from 2004 to 2010.

Born on 1st June, 1937, in Sivaganga District of Tamil Nadu, Shri Malaisamy served in the prestigious Indian Administrative Service for over three decades and held several important offices including that of Home Secretary, Government of Tamil Nadu and State Election Commissioner of Tamil Nadu. Shri Malaisamy also served as a Member of the Thirteenth Lok Sabha (1999-2004). Known for his oratorical skills, Shri Malaisamy's speeches were well received and highly praised so is his contribution to Tamil literature. He has also authored a few books.

In the passing away of Dr. K. Malaisamy, the country has lost an able administrator, an excellent orator and an able parliamentarian.

We deeply mourn the passing away of Shri Shreegopal Vyas and Dr. K. Malaisamy. I request hon. Members to rise in their places and observe silence as a mark of respect to the departed souls.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table. Shri Kinjarapu Rammohan Naidu. Soothing name !

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU): Thank you, Sir. In fact, the other day, I was just mentioning about Kinjarapu only. ...*(Interruptions)...*

MR. CHAIRMAN: Shri Kinjarapu Rammohan Naidu, right!

SHRI KINJARAPU RAMMOHAN NAIDU: Yes, Sir. Perfect. Thank you.

Report and Accounts (2023-24) of AAI, New Delhi and related papers

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU): Sir, I lay on the Table, a copy (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (2) of Section 29 of the Airports Authority of India Act, 1994: -

- (a) Annual Report and Accounts of the Airports Authority of India (AAI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1348/18/24]

Notifications of the Ministry of Power

जल शक्ति मंत्रालय में राज्य मंत्री (श्री राज भूषण चौधरी): महोदय, मैं श्री श्रीपाद यसो नाईक की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003: -

- (1) No. JERC — 32/2024., dated the 20th November, 2024, publishing the Joint Electricity Regulatory Commission for the State of Goa and Union Territories (Generation, Transmission and Distribution Multi Year Tariff) Regulations, 2024.
- (2) No. JERC—33/2024., dated the 20th November, 2024, publishing the Joint Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024.

[Placed in Library. For (1) and (2), see No. L.T. 1691/18/24]

Reports and Accounts (2023-24) of various Institutes, Centres, IDTR, IGTRs, CTR and Trust and related papers

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, on behalf of my colleague, Sushri Shobha Karandlaje, I lay on the Table, a copy each (in English and Hindi) of the following